

ITEM NO.6

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 1128/2019 in SLP(C) No. 9230/2017

SAVITRI DEVI & ORS.

Petitioner(s)

VERSUS

NARENDER BHUSAN

Respondent(s)

(FOR ADMISSION and IA No.152177/2019-EXEMPTION FROM FILING O.T. and
IA No.152171/2019-CLARIFICATION/DIRECTION)

Date : 20-01-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Anupam Lal Das, Sr. Adv.
Mr. Praveen Kumar Singh, Adv.
Md. Ziauddin Ahmad, Adv.
Mr. Rajiv Shankar Dvivedi, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the contempt petition along with special leave
petition on 24th March, 2020.

(MADHU BALA)
COURT MASTER (SH)

(BEENA JOLLY)
BRANCH OFFICER